(c) Since a large number of Private Placement agencies are coming up in various parts of the country, it is felt that respective State/UT Governments may frame their own legislation for the purpose of registering and regulating the operations of Private Employment agencies within the guidelines of Ministry of Labour, Government of India.

Closing down on Vanaspati producing units

- 2021. SHRI BACHANI LEKHRAJ: Will the Minister of LABOUR be pleased to state:
- (a) whether a large number of Vanaspati producing units have been closed down as a result of import of cheap vanaspati from Nepal;
 - (b) if so, the steps taken to save the labourers;
- (c) the number of workers affected due to closures of various units, State-wise; and
 - (d) the welfare measures taken for these workers?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) to (d) The information is being collected and will be laid on the Table of the House.

Eradication of child labour

- 2022, SHRI P. PRABHAKAR REDDY: Will the Minister of LABOUR be pleased to state:
- (a) whether Government are considering a proposal for the complete eradication of Child Labour in the country;
 - (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government are aware that some State Governments have already taken a decison to eliminate the employment of child labour and draw up a plan for their education and rehabilitation; and
 - (d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) and (b) The Government would be making attempts to eliminate child labour from hazardous occupations